

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

\*\*\*\*\*

**Subject: Nomination for one day training Programme on "Code of Civil Procedure".**

**ORDER**

**No:** 700 of 2026/RG/19.5

**Dated:** 13-5-2026

The Judicial Officers, as per Annexure "A" to this order are hereby nominated for participating in the subject programme, which is scheduled to be held on 16 May, 2026 at J&K Judicial Academy, Mominabad, Srinagar.

The nominated Judicial officers shall report at the aforesaid venue, at 09:45 AM sharp on the scheduled date.

**By Order.**

  
(M.K. Sharma)  
Registrar General

**No:** 21044-60/RG/19.5

**Dated:** 13-5-2026

**Copy of the above forwarded to the:-**

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.  
..... for information.
4. Director, J&K Judicial Academy, Jammu, for information and with the request to inform all the nominated Judicial Officers, accordingly.  
..... for information and necessary action.
5. All the Pr. District and Sessions Judges of Kashmir Province.
6. Concerned Judicial Officers.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to get the same uploaded on the official web site of the High Court.
8. Chief Librarian, High Court of J&K, and Ladakh, Jammu/Srinagar.  
..... for information and maintaining the record of the same.
9. Order File.

  
Registrar General

## Annexure-A

One Day Training Programme on "Code of Civil Procedure"

At

J&K Judicial Academy, Mominabad, Srinagar

On

16.05.2026

*Judicial Officers of Kashmir Province*

S.No	Name of the Officer(Mr/Ms)	Designation
1.	Jeema Bashir	PDJ, Bandipora
2.	Tahir Khurshid Raina	PDJ, Anantnag
3.	Aijaz Ahmad Khan	PDJ, Kulgam
4.	Abdul Nasir	PDJ, Ganderbal
5.	Om Parkash Bhagat	PDJ, Budgam
6.	Naushad Ahmad Khan	2nd Additional District and Sessions Judge, Srinagar
7.	Dinesh Gupta	3rd Additional District and Sessions Judge, Srinagar
8.	Romesh Lal	Additional District and Sessions Judge, Sopore
9.	Noor Mohammad Mir	Additional District and Sessions Judge, Pulwama
10.	Manzoor Hussain	CJM, Handwara
11.	Iqbal Ahmad Akhoun	CJM, Bandipora
12.	Riyaz Ahmad	CJM, Shopian
13.	Altaf Hussain Khan	CJM, Kulgam
14.	Nusrat Ali Hakak	CJM, Ganderbal
15.	Muzamil Ahmad Wani	CJM, Pulwama
16.	Iqbal Rafiq Vakil	CJM, Sopore
17.	Lubna Sultan	Special Mobile Magistrate, Anantnag
18.	Fidah Hussain Nayek	Municipal Magistrate, Srinagar
19.	Masrat Jabeen	Special Mobile Magistrate(PT&E), Srinagar
20.	Anjeet Singh	Sub-Judge (Electricity Magistrate), Pattan
21.	Tarun Mahajan	City Judge, Srinagar
22.	Shayesta Nazir	City Munsiff, Srinagar
23.	Danishtha Shafi	Munsiff, Pulwama

24.	Fakhur-un-Nissa	Principal Magistrate JJB, Pulwama
25.	Ahtzaz Ahmed	Principal Magistrate, JJB, Anantnag with Addl. Charge of JJB, Kulgam
26.	Muneer Ahmad Bhat	Addl. Special Mobile Magistrate, Awantipora
27.	Mainaaz Qadir	Munsiff /Additional Special Mobile Magistrate, Pantha Chowk
28.	Towfeel Ahmad Mir	Additional Special Mobile Magistrate, Beerwah
29.	Altaf Ahmad Mir	Munsiff Handwara, Kupwara
30.	Mohammad Waseem Mirza	Munsiff, Shopain
31.	Tasneem Kawoos	Munsiff, Budgam
32.	Rabyia Snober Gulzar	Munsiff, Magam
33.	Aarizoo Javaid Rather	Munsiff, Dooru
34.	Arshad Aziz Qureshi	Munsiff, Anantnag
35.	Akash Deep Singh	Munsiff, Kulgam
36.	Younis Hamid	Munsiff, Dangiwacha
37.	Usman Khurshid	District Mobile Magistrate (T), Sopore
38.	Vikas Bhardwaj	2 <sup>nd</sup> Addl. Munsiff, Srinagar
39.	Mehak Mehboob	Munsiff, Gurez
40.	Anurag Khajuria	District Mobile Magistrate(T), Anantnag
41.	Rahila Rashid	Munsiff, Sumbal

*M. Bhat*